GOVERNMENT OF INDIA FINANCE LOK SABHA

UNSTARRED QUESTION NO:5689 ANSWERED ON:30.04.2010 COMPENSATION TO KARNATAKA Siddeswara Shri Gowdar Mallikarjunappa

Will the Minister of FINANCE be pleased to state:

- (a) whether the State Government of Kamataka has requested the Union Government to release the balance claim of Value Added Tax (VAT) compensation of Rs.64.26 crore and to release the balance Central Sales Tax (CST) compensation for 2008-09 in October 2009; and
- (b) if so, the time by which a final decision in this regard is likely to be taken and the amount likely to be released?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF FINANCE (SHRI S.S. PALANIMANICKAM)

(a) & (b): Yes, Sir. Value Added Tax (VAT) related compensation of Rs.64.26 crore and balance Central Sales Tax (CST) related compensation of Rs.215.30 crore for 2008-09 have already been released to the Government of Kamataka.